

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 173 of 2014 &
I.A. No. 283 of 2014

Dated : 12th August, 2014

In the matter of

Abhijeet MADC Nagpur Energy Pvt. Ltd.

...Appellant (s)

Versus.

Maharashtra Airport Development Co. Ltd. & Ors.

...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on 16.09.2014.

COURT MASTER